

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 227**  
**50(ND)14**

**IN THE MATTER OF:**

**Sh. Ashok Kumar Gupta & Ors.**

...

**Applicant/Petitioner**

**Versus**

**M/s. Meta Plast Engineering Pvt. Ltd. & ors.**

...

**Respondent**

**Under Section: 397/398**

**Order delivered on 15.03.2024**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notified to 21.05.2024.

**Sd/-**  
**(COURT OFFICER)**